HIGH COURT OF JUDICATURE AT BOMBAY
PRINCIPAL SEAT AT - BOMBAY (APPELLATE SIDE)

Information in connection with Criminal Cases involving Member of Parliament/ Member of Legislative Assembly (MPs/MLAs).

Sr. No.	Name of the Member of Parliament /Member of Legislative Assembly (MPs /MLAs)	Case No.	Case Status
CRIMINAL WRIT PETITION			
1	Shrikant S. Bahulkar V/s. Shrimant Chhatrapati Udayanraje Pratap Sinh Maharaj Bhosale & State Of Maharashtra	WP/843/2005	For Final Hearing
	Sucheta Pranjape & Others V/s. Shrimant Chatrapati Udayanraje Pratap Sinh Maharaj Bhosale & State Of Maharashtra	WP/844/2005	
2	Sindha Sreedharan & Others V/s. Sunil Prabhu and Others	WP/79/2017	For Admission
3	Satej D. Patil and Another V/s. Maharashtra Pollution Control Board And Others	WP/1450/2008	For Final Hearing
4	Manoj K. Kotak and Others V/s. Prakash M. Jamjagle and Another.	WP/4244/2014	For Final Hearing
5	Dilip Dattatray Mohite V/s. State of Maharashtra and Another	WP/452/2017	For Final Hearing
6	Urmila Raosaheb Shinde & Others V/s. State of Maharashtra And Subhash S. Deshmukh	WP/2535/2018	For Admission

7	Sanjay Vitthalrao Shinde V/s. State of Maharashtra	WP/685/2018	For Final Hearing
8	Arvind Pandurang Vartak Sanjay Ramrao Raut V/s. State of Maharashtra & Others	WP/4167/2018	For Admission
9	Hasan M. Mushrif V/s. Enforcement Directorate Mumbai And Another	WP/946/2023	For Admission
10	Hasan M. Mushrif V/s. State of Maharashtra & Another	WP/1701/2023	For Admission
11	Anjali Manohar Hajare V/s. Mangal Prabhat Gumanmal Lodha And others	WP/183/2009 With IA (St) No. 8026/2023	For Final Hearing
12	Sarala Sopan Thorat V/s. Bhimashankar Sahakari Sakhar Karkhana Dilip Dattatray Walase Patil And others	WP/2117/2015	For Admission
13	Kiran Vijay Patil V/s. The State of Maharashtra And Others Anil Deshmukh (Respondent No.5)	WP/20/2016 WP/23/2016	For Admission
14	Chandradevdas Badriprasad @ Chandradevdas Guru Kamaldas Mahendra S. Thorve and Another V/s. State Of Maharashtra And Another	WP/2832/2016	For Admission
15	Shivendrasinh Abhaysinh Bhosale V/s. State of Maharshtra	WP/4141/2017 WP/4142/2017	For Admission
16	Suhas Dwarkanath Kande V/s. State of Maharshtra And Another	WP/3994/2019	For Admission

17	Pradeep Kampani & Another V/s. State of Maharashtra Parag Shah	WP/2995/2018	For Admission
18	Sunil Shukla V/s. State Of Maharashtra & Others Amin Patel (Respondent No.9)	WP/1195/2018	For Admission
19	Directorate Of Enforcement V/s. Pankaj C. Bhujbal & Another	WP/4977/2018	For Admission
20	Subhash S. Deshmukh V/s. The State Of Maharashtra	WP/3776/2019	For Admission
21	Nitesh Narayan Rane V/s. State Of Maharashtra And Another	WP/1864/2021	For Admission
22	Narayan Tatu Rane V/s. State Of Maharashtra & Another	WP/6058/2021 WP/6051/2021 WP/6046/2021 WP/6041/2021 WP/6039/2021 WP/3033/2021 WP/1187/2022	For Admission
23	Anil Dattatray Parab V/s. State of Maharashtra	WP/1006/2023	For Admission
	Anil Dattatray Parab V/s. Directorate of Enforceement & Another	WP/947/2023	
24	Narayan Tatu Rane, Nitesh Narayan Rane V/S State Of Maharashtra	WP/763/2022	For Admission
25	Mohammad Nawab Mohammad Islam Malik @ Nawab Malik V/s. Enforcement Directorate Mumbai And Another	WP/648/2022	Admit Unready

26	Sayad Ali Ashraf Jitendra S. Awhad & Another V/s. State of Maharashtra	WP/2184/2022	For Admission Due on 19.04.2024 @ 04:00 P.M.
	Hemant S. Wani Jitendra S. Awhad & Another V/s. State of Maharashtra & Others	WP/3649/2022 WP/4842/2022 WP/3808/2022	
	Mohammed Sabir HusainShaikh & Another V/s. State of Maharashtra & Another	WP/3810/2022	
	Chetan Ramesh Patil & Others V/s. The State of Maharashtra & Others	WP/353/2023	
	Anand P. Paranjape Jitendra S. Awhad & others V/s. State of Maharashtra & Others	WP/3805/2022 WP/3728/2022	
27	Omprakash @ Bachhu S/o. Bapurao Kadu V/s. The State of Maharashtra & Others	WP/2161/2016	For Admission
28	Rohington Taraporewalla & Another V/s. The State of Maharashtra & Ors.	WP/St/4018/2023	For Admission
29	Surendra S/o. Pundalik Gadling & Another V/s. The Union of India & Others	WP/2576/2021	For Admission
30	Anjali A. Damania and Others V/s. The State of Maharashtra & Others Eknath Khadse (Respondent No. 11)	CRPIL/3/2017	For Admission
31	Hemant Baburao Patil V/s. The State of Maharashtra & Others	CRPIL/5/2022	For Admission
32	High Court On Its Own Motion V/s. The State of Maharashtra	SMWP/1/2022	Due on 19.04.2024 @ 04:00 P.M.

CRIMINAL APPEAL

1	State of Maharashstra V/s. Bhaskar @Nana Vishnu Sapale & Ors. **(Respondent no.24- Vaibhav Vijay Naik)**	Appeal/100/2008	Admit(unready)-pending
2	Chhagan Bhujbal V/s. Rajendra Mihilal Agarwal & Anr.	Appeal/1114/2008	Admit(ready)-pending
3	Pandharinath Raut V/s. **Mahendra S. Thorve**	Appeal/1315/2019	Admit(ready)-pending
4	Suresh Bhikamchand Jain V/s. The State of Maharashtra **(EX-MLA)**	Appeal/1505/2019	Admit(unready)-pending (Bail granted)
	The State of Maharashtra V/s. Rajendra Anil Mayur and ors. **(Respondent No.5-Suresh Bhikamchand Jain Ex-MLA)**	Appeal/1504/2019	Admit(unready)
5	Gulabrao S/o. Baburaao Deokar V/s. The State of Maharashtra & Anr. **(Ex-MLA)**	Appeal/1549/2019	Admit(unready)-pending (Bail granted)
6	Chandrakant S/o.Baliram Sonawane V/s. The State of Maharashtra	Appeal/1584/2019	Admit(unready)-pending (Bail granted)
7	Anil Harishchandra Patil & Ors. V/s. The State of Maharashtra	Appeal/548/2022	Admit(unready)-pending (Conviction is suspended)
8	Omprakash @Bachhu Babarao Kadu V/s. The state of Maharashtra	Appeal/406/2023	Admit(unready)-pending (Bail granted)
9	Captain R Tamil Selwan @Captain R Tamil Selvan V/s. The State of Maharashtra	Appeal/1330/2023@	Admit(unready)-pending (Bail granted)
	Gajanan Padmakar Patil & ors V/s. The State of Maharashtra	Appeal/1345/2023	Admit(unready)-pending (Bail granted)

CRIMINAL APPLICATION

1	Shrikant Bahulkar V/s. Shrimant Chatrapati Udaynraje Bhosale & State Of Maharashtra	APPLN/1775/2005	For Final Hearing
2	Central Bureau Of Investigation V/s. Nitesh Narayan Rane and ors.	APL/ 528/2015	For Admission
3	Sanjay Rajaram Raut V/s. State of Maharashtra	Appln/340/2022	For Admission
4	Bharat Tukaram Bhalke V/s. State Of Maharashtra	APL/497/2019	For Admission
5	State of Maharashtra V/s. Nitesh Rane	APPLN/137/2022	For Admission
6	Nawab Malik V/s. Enforcement Directorate Mumbai And Anr.	BA/3247/2022	Due on 22.07.2024
7	Rajendra Vitthal Raut V/s. State Of Maharashtra	APL/166/2023	For Admission